



No. DJA/Trg./MS-01/Mental Healthcare/1896/2025-68

07<sup>th</sup> January, 2025

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), RADC
10. The Ld. Principal District & Sessions Judge, South-East, Saket
11. The Ld. Principal District & Sessions Judge, North-East, KKD
12. The Ld. Principal District & Sessions Judge, North, Rohini

Sub.: Half Day Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for CJMs/ACJMs/JMFCs (including all i.e., General / Mahila Court/ NI Act/ Relieving), Public Prosecutors of these Courts, Mental Health Professionals in the NCT of Delhi & Officials of Delhi Police (through online mode using Cisco WebEx).

Respected Madam/Sir,

As per the proposed Training Calendar 2025, the Delhi Judicial Academy shall be conducting an 'Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for CJMs/ACJMs/JMFCs (including all i.e., General / Mahila Court/ NI Act/ Relieving), Public Prosecutors of these Courts, Mental Health Professionals in the NCT of Delhi & Officials of Delhi Police on 17<sup>th</sup> January, 2025 (through online mode using Cisco WebEx).

The programme is to be conducted through virtual mode using Cisco Webex Online Meeting platform on 17<sup>th</sup> January, 2025 from 10:00 AM to 01:30 PM.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure-A.

The meeting link for joining the workshop online through Cisco WebEx, is mentioned below:

<https://dhcdja.webex.com/jneel/dja.dhc.vcl>  
Meeting id:1666962693 without Password

Your goodself is therefore, requested to kindly direct the concerned section to inform the nominated Judicial Officers (as at Annexure 'A') to attend the aforesaid programme on 17.01.2025 by using the above mentioned meeting link.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. alongwith documentary proof. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work for 17<sup>th</sup> January, 2025, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

  
(Rajesh Kumar Singh)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS),


TIS HAZARI COURT: DELHI

No. 2257 2277 /JOTP/Gaz./2024

Dated, Delhi the 10

Copy forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The CJM, Central District, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The Branch In-charge, Computer Branch, Tis Hazari Courts, Delhi.
6. The LAYERS for uploading the same.

  
(Mukesh Kumar Gupta)  
Officer In-charge, Judicial Branch, Central  
for Principal District & Sessions Judge (HQs)  
Tis Hazari Court, Delhi.

**Nomination List for  
Half Day Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for  
CJMs/ACJMs/JMFCs (including all i.e. General/Mahila Court/NI Act/Relieving) (1/4th  
of Total Strength), Public Prosecutors of these Courts, Mental Health Professionals in  
the NCT of Delhi & Officials of Delhi Police**

on

17<sup>th</sup> January, 2025

(through online mode using CISCO Webex)

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
1	Mr. Himanshu Raman Singh	CJM		South	Saket
2	Ms. Ruby Neeraj Kumar	CJM		North	Rohini
3	Mr. Abhishek Kumar	CJM		Central	TIIC
4	Ms. Swati Gupta-I	ACJM		South-West	Dwarka
5	Mr. Deepak Vats	ACJM		North-West	Rohini
6	Ms. Tania Singh	ACJM	2	Central	TIIC
7	Mr. Pranav Joshi	ACJM	1	New Delhi	PHIC
8	Ms. Neha Mittal	ACJM	3		Rouse Avenue
9	Ms. Gita	JM First Class (Mahila Court)	4	Central	TIIC
10	Ms. Rishika Srivastava	JM First Class (Mahila Court)	1	East	KKD
11	Ms. Arushi Parwal	JM First Class (NI Act) Digital Court	2	East	KKD
12	Mr. Shashank Nandan Bhatt	JM First Class	2	West	TIIC
13	Mr. Ashish Kumar Meena	JM First Class	1	South	Saket
14	Ms. Shipra Dhankar	JM First Class	1	Central	TIIC
15	Ms. Kanika Agarwal	JM First Class	3	North-East	KKD
16	Ms. Ebbani Aggarwal	JM First Class	3	North-West	Rohini
17	Mr. Animesh Kumar	JM First Class	2	New Delhi	PHIC
18	Ms. Aayushi Saxena	JM First Class	5	Shahdara	KKD
19	Mr. Kartik Taparia	JM First Class	3	South-East	Saket
20	Ms. Abhilasha Singh	JM First Class (Mahila Court)	1	South-West	Dwarka
21	Mr. Divyam Lila	Municipal Magistrate		East	KKD
22	Mr. Abhinav Ahlawat	JM First Class	9	South-West	Dwarka
23	Ms. Neha Garg	JM First Class	2	East	KKD
24	Ms. Deeksha Sethi	JM First Class	8	South-West	Dwarka
25	Ms. Shruti Sharma-I	JM First Class (Mahila Court)	1	Shahdara	KKD
26	Ms. Shivli Talwar	JM First Class (Mahila Court)	1	West	TIIC
27	Ms. Neha Sharma	JM First Class (NI Act)	4	New Delhi	PHC
28	Ms. Swati Bhardwaj	JM First Class	6	West	TIIC
29	Ms. Sonika	JM First Class (Mahila Court)	2	North-East	KKD
30	Ms. Anam Rais Khan	JM First Class (Mahila Court)	1	South-East	Saket
31	Mr. Sunil Khatri	JM First Class (Virtual Traffic Court)	2	Central	TIIC
32	Ms. Kavita Bist	JM First Class (Mahila Court)	1	New Delhi	PHIC
33	Ms. Deepika Goyal Shokeen	JM First Class (Mahila Court)	3	West	TIIC
34	Ms. Deepakshi Rana	JM First Class	3	Shahdara	KKD

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
35	Mr. Akshay Sharma	JM First Class	2	South-East	Saket
36	Ms. Kritika Jain	JM First Class	3	South-West	Dwarka
37	Ms. Reetika Jain	JM First Class	5	North-West	Rohini
38	Mr. Mayank Aggarwal	JM First Class (NI Act)	1	South	Saket
39	Mr. Apoorv Gupta	Spl. Railway Magistrate		Central	Old Delhi Railway Station
40	Ms. Chakita Srivastava	JM First Class (Mahila Court)	4	South	Saket
41	Mr. Chatinder Singh	JM First Class	7	Central	TIIC
42	Dr. Neha Kheria	JM First Class	2	North	Rohini
43	Ms. Vijayshree Rathore	JM First Class (Relieving)		South	Saket
44	Ms. Shivangi Mangla	JM First Class (NI Act)	5	South-West	Dwarka
45	Ms. Neha Goel	JM First Class (NI Act)	2	Central	TIIC
46	Ms. Tabassum Khan	JM First Class (NI Act)	2	South-East	Saket
47	Mr. Azad Sehrawat	JM First Class	10	South-East	Saket
48	Mr. Aman Kumar Sharma	JM First Class	5	South	Saket
49	Mr. Ravi	JM First Class	7	New Delhi	PIIC
50	Ms. Meena Chauhan	JM First Class (NI Act) Digital Court	3	Central	TIIC
51	Mr. Siddhant Kumar	JM First Class (NI Act)	6	South	Saket
52	Ms. Sheetal Rani	JM First Class (NI Act) Digital Court	1	South-East	Saket
53	Ms. Sukriti Jha	JM First Class (NI Act) Digital Court	2	West	TIIC
54	Ms. Surbhi Gupta	JM First Class (NI Act)	7	South-West	Dwarka
55	Ms. Neelmani Sharma	JM First Class (NI Act) Digital Court	12	South-West	Dwarka
56	Mr. Vaibhav Garg	JM First Class	11	Central	TIIC
57	Ms. Nishi Jindal	JM First Class (NI Act)	5	New Delhi	PIIC
58	Ms. Parul Sharma	JM First Class (NI Act) Digital Court	2	North-West	Rohini
59	Ms. Surabhi Sethi	JM First Class (NI Act)	2	West	THC
60	Mr. Anubhav Bijalwan	JM First Class (NI Act)	3	Central	TIIC
61	Ms. Ashima Lakhanpall	JM First Class (NI Act) Digital Court		Shahdara	KKD
62	Ms. Shreejee Abbot	JM First Class (Digital Traffic Court)		North	Rohini
63	Ms. Akanksha Singh	JM First Class (NI Act) Digital Court	11	South-West	Dwarka
64	Ms. Shraddha Srivastava	JM First Class	9	West	TIIC
65	Ms. Atisha Jain	JM First Class (Digital Traffic Court)		West	TIIC
66	Ms. Ishita Bhardwaj	JM First Class (Digital Traffic Court)		Shahdara	KKD
67	Ms. Sanya Singh	JM First Class	6	East	KKD
68	Mr. Sanyam Jain	Relieving JMFC/Civil Judge		West	TIIC
69	Mr. Akshay Prakash	Relieving JMFC/Civil Judge		Central	THC

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
70	Ms. Nandini Sharma	JM First Class (NI Act) Digital Court	9	South-West	Dwarka
71	Ms. Hala Quamar	Relieving JMFC/Civil Judge		New Delhi	PHC
72	Mr. Shivam Gupta	JM First Class (NI Act) Digital Court	2	New Delhi	PHC
73	Mr. Gaurav Singal	Relieving JMFC/Civil Judge		North-West	Rohini
74	Ms. Sapna Kumari Mcena	Relieving JMFC/Civil Judge		South-East	Saket
75	Ms. Mohini Mcena	Relieving JMFC/Civil Judge		North	Rohini
76	Mr. Bhagwat Prasad Mcena	Relieving JMFC/Civil Judge		Central	THC

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